

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1336
ANSWERED ON:03.03.2000
IMPLEMENTATION REVIEW PANEL
VILAS BABURAO MUTTEMWAR

Will the Minister of FINANCE be pleased to state:

- (a) whether in a bid to boost reforms through greater convergence and consensus, the Government have constituted the Implementation Review Committee and set up a special group on eight new economic themes;
- (b) if so, the details thereof;
- (c) the time by which the new panel will submit its recommendations; and
- (d) the other concrete steps being taken to boost the economic reforms?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI BALASAHEB VIKHE PATIL)

(a), (b), (c) & (d): With a view to consider and recommend implementable action plans in different areas, Special Subject Groups from amongst the Members of the Prime Minister's Council on Trade and Industry were set up in the following areas:

1. Good Governance in the Private Sector.
 2. Policy Framework for Private Investment in Education, Health and Rural Development.
 3. Strategy for a reconvened WTO Ministerial Meeting.
 4. How to get Disinvestment going?
 5. Review of Regulations and Procedures to unshackle Indian Industry /Recommendation of measures of reviving traditional industries.
 6. How can India avoid the pitfalls of Globalisation?
 - 7 Power Sector Reforms.
 8. Harnessing the Wealth and Talent of Indians Resident abroad for Development.
- Further, to give a high priority to the implementation of the recommendations of the aforesaid subject groups, on the directions of the Prime Minister, the Implementation Review Committee was constituted in December, 1999. The Members of the Committee are the Finance Minister, Minister of Commerce and Industry and Deputy Chairman of Planning Commission. The Committee will submit its first report to the Prime Minister before 31st March, 2000.